

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 322 OF 2017

Dated: 9th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Madhya Pradesh Power Management Co. Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms.R. Mekhala for
Mr. G.Umapathy

Counsel for the Respondent(s) : Mr.Janmali for R.2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R.3 to 6

Ms. Ranjana Roy Gawai
Ms. Rishika Raha for R.10

ORDER

List the matter on **15.05.2018.**

**(Justice N. K. Patil)
Judicial Member**
ts/mk

**(I.J. Kapoor)
Technical Member**